

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:359
ANSWERED ON:06.08.2013
SMUGGLING OF FOODGRAINS .
Thakur Shri Anurag Singh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is aware of the fact that wheat is being diverted illegally from Uttar Pradesh, Punjab and Haryana to Nepal via Uttar Pradesh in connivance with the Department of Food and Civil Supplies, the Uttar Pradesh Police and the Central Police Forces;
- (b) if so, the quantum of such foodgrains seized during each of the last three years and the current year, border-wise; and
- (c) the measures taken by the Government to check the smuggling of foodgrains meant for the Public Distribution System?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): There have been some reports and incidents of smuggling of Indian foodgrains including wheat. As per the reports received from Sashastra Seema Bal (SSB), details of foodgrains seized by SSB on Indo-Nepal Border for the last three years and the current year upto 30-6-2013 are at Annexure.

Ministry of Consumer Affairs, Food & Public Distribution has regularly reviewed and also has issued instructions to States/ Union Territories to strengthen functioning of Targeted Public Distribution System (TPDS) by improving monitoring mechanism and vigilance, increased transparency in functioning of TPDS, adoption of revised Model Citizen's Charter and use of Information and Communication Technology (ICT) tools. To prevent smuggling of foodgrains and other items from India, Customs (Department of Revenue) and the Security Forces deployed at the borders maintain vigil at international borders and take required preventive action.